

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P. No.(IB)907 (MB)/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR  
MEMBER (J)  
SHRI RAVIKUMAR DURAISAMY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 30.08.2018

NAME OF THE PARTIES: JCC India Pvt Ltd

Vs

DBM Geotechnics & Constructions Pvt Ltd

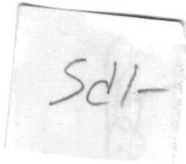
Section 9 of the Insolvency and Bankruptcy Code, 2016.

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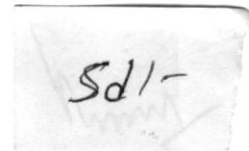
**ORDER**

9. **T.C.P. (IB)-907(MB)/2017**

The Petitioner Counsel as well as the Respondent Counsel present.  
List this matter on 31.8.2018, for filing withdrawal memo.



**RAVIKUMAR DURAISAMY**  
Member (Technical)



**B.S.V. PRAKASH KUMAR**  
Member (Judicial)